

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27. C.P. 3501/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.11.2019**

NAME OF THE PARTIES: Alipe Memon Mohammed Shafi & anr
V/s
Abellio Marine foods Pvt Ltd & Ors

SECTION 42,213,216, 220 ,221 & 447 OF COMPANIES ACT, 2013

ORDER

At the request of the counsel for the respondent, list this matter on
20.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)